

by the Ministers during the various sessions of Lok Sabha:—

1 Statement No XXXVIII — Eleventh Session, 1988 [Placed in Library See No LT 6895/94]	} Eight Lok Sabha
2 Statement No XXVIII — Twelfth Session, 1988 [Placed in Library See No LT 6896/94]	
3 Statement No XXXII — Second Session, 1990 [Placed in Library See No LT 6897/94]	
4 Statement No XXVIII — Third Session, 1990 [Placed in Library See No LT 6898/94]	} Ninth Lok Sabha
5 Statement No XXIV — Sixth Session, 1990 [Placed in Library See No LT 6899/94]	
6 Statement No XXIV — Seventh Session, 1991 [Placed in Library See No LT 6900/94]	
7 Statement No XXV — First Session, 1991 [Placed in Library See No LT 6901/94]	} Tenth Lok Sabha
8 Statement No XX — Third Session, 1992 [Placed in Library See No LT 6902/94]	
9 Statement No XVIII — Fourth Session 1992 [Placed in Library See No LT 6903/94]	
10 Statement No XV — Fifth Session, 1992 [Placed in Library See No LT 6904/94]	
11 Statement No XIV — Sixth Session, 1993 [Placed in Library See No LT 6905/94]	
12 Statement No X — Seventh Session, 1993 [Placed in Library See No LT 6906/94]	
13 Statement No IX — Eight Session, 1993 [Placed in Library See No LT 6907/94]	
14 Statement No VII — Ninth Session 1994 [Placed in Library See No LT 6908/94]	
15 Statement No IV — Tenth Session, 1994 [Placed in Library See No LT 6909/94]	
16 Statement No II — Eleventh Session, 1994 [Placed in Library See No LT 6910/94]	

Annual Report of Narmada Control Authority, Indore for 1993-94; and Annual Report and Review on the working of National Institute of Hydrology, Roorkee for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): Sir, I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore for the year 1993-94 along with Audited Accounts.

[Placed in Library. See No. L.T. 6911/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 1993-94.

[Placed in Library. See No. L.T. 6912/94]

Notification under Delhi Municipal Corporation Act, 1957 and Annual Report and Review on the working of Repatriates Cooperative Finance and Development Bank Ltd., Madras for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): Sir, I beg to lay on the Table:—

- (1). A copy of the Notification No. U-14011/160/89 Delhi (Hindi and English versions) published in Delhi Gazette dated the 30th November, 1994 making certain amendments to the Notification No. 14011/160/89 Delhi (i) dated the 6th January, 1990 issued under section 490 of the Delhi Municipal Corporation Act, 1957.

[Placed in Library. See No. L.T. 6913/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Madras for the year 1993-94.

[Placed in Library. See No. L.T. 6914/94]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 1993-94.

(ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6915/94]

- (4) A copy of the Order (Hindi and English versions) published in Chandigarh Administration Gazette dated the 21st October, 1994 extending the period of holding elections to the Panchayat Samitis and Zila Parishad in the Union Territory, Chandigarh by six months commencing from the 23rd October, 1994 under sub-section (2) of section 223 of the Punjab Panchayati Raj Act, 1994.

[Placed in Library. See No. L.T. 6916/94]

Annual Reports and Reviews on the Working of Nathpa Jhakri Power Corporation Ltd., Shimla and National Hydro-electric Power Corporation Ltd., New Delhi for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri

P.V. Rangayya Naidu, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of the 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government of the working of the Nathpa Jhakri Power Corporation Limited, Shimla for the year 1993-94.
- (ii) Annual Report of the Nathpa Jhakri Power Corporation Limited, Shimla for the year 1993-94 Alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library See No. L.T. 6917/94]
- (2) (i) Review by the Government of the working of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library See No. L.T. 6918/94]
- (3) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library See No. L.T. 6919/94]

Notifications under National Security Guard Act, 1986 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri P.V. Rangayya Naidu, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 139 of the National Security Guard Act, 1986:—
 - (2) (i) The National Security Guard (Group—'A' posts) Recruitment Rules, 1993 published in Notification No. G.S.R. 485 in Gazette of India dated the 19th September, 1993.
 - (ii) The National Security Guard (Group—'A' posts) Recruitment (Amendment) Rules, 1994 published in Notification No. G.S.R. 557 in Gazette of India dated the 12th November, 1994.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying papers mentioned at (1) above.
[Placed in Library See No. L.T. 6920/94]

14.00 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty-Seventh Report—Presented

[English]

SHRI SURAJBHANU SOLANKI (Dhar): Sir, I beg to present the thirty-seventh Report (Hindi and English versions) of the Committee on Private Member's Bills and Resolutions.

14.07½ hrs.

**ESTIMATES COMMITTEE
Action Taken Statements—Laid**

[English]

DR. KRUPASINDHU BHOI (Smbalpur): Sir, I beg to lay on the Table Statements (Hindi and English versions) showing action taken by Government on the recommendations contained in the following Reports:

- (1) Twenty-Second Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 2nd Report (Tenth Lok Sabha) on the Ministry of Railways—Railway Safety and Security.
- (2) Twenty-Third Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 16th Report (Ninth Lok Sabha) on the Ministry of Urban Development—Hostel Accommodation for MPs in Delhi.
- (3) Twenty-Seventh Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 12th Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs)—Fiscal Policy—Management of Deficit—External and Internal Debts.
- (4) Thirty-Third Report of the Estimates Committee (Tenth Lok Sabha) on the action taken by Government on the recommendations contained in their 6th Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Revenue)—Directorate of Enforcement.
- (5) Forty-Fourth Report of Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 30th Report (Tenth Lok Sabha) on the Ministry of Rural Development—Jawahar Rozgar Yojana.